

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 571
TO BE ANSWERED ON 21.07.2022**

REGISTERED TRADE UNIONS AND THEIR MEMBERSHIP

571. SHRI SANDOSH KUMAR P:

Will the Minister of Labour and Employment be pleased to state:

- (a) the total number and name of the registered trade unions in the country;**
- (b) the total membership of each registered trade union in the country and the State-wise distribution of membership thereof; and**
- (c) the trend in membership pattern of registered trade unions during the last five years?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): The registration of Trade Unions under the Trade Unions Act, 1926 is done by the respective Registrars of Trade Unions of the State Governments and the Union Territories. Section 28 of the Central Trade Union Regulations, 1938 requires the registered Trade Unions to file their annual returns detailing the number of members to the concerned Registrar of Trade Unions in the respective State/Union Territory.
